

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P No. 532/2017 in
O.A No. 3487/2014
M.A No. 651/2018**

New Delhi, this the 13th day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Mr. Ankit Kumar
S/o. Sh. Surendra Singh,
R/o. Vill + Post Bajidpur,
Teh. – Baraut, Dist. Baghpat,
Pin-250 611. ...Petitioner

(By Advocate : Mr. Rahul Sinha for Mr. Nitin Kr. Gupta)

Versus

Ashim Khurana
Chairman, Staff Selection Commission,
Block No. 12, CGO Complex,
Lodhi Road, New Delhi – 110 003. ...Respondent

(By Advocate : Mr. G. S. Virk)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Counsel for petitioner states that order of this Tribunal has been complied with. Accordingly, C.P. is closed. Notice issued to the alleged contemnor stands discharged.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/